NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.12/(MAH)/1998 IA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES:

Shri. Vinod Kumar

M/s. Sigmaloan Equipment Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956

S. No. NAME VINOD KUMAR	DESIGNATION PETITIONER	SIGNATURE
2 MC BOMI PATEL ALW MS . POORVA GARG MR . PARIKSHIT BARPUT ill MULLA & MULLA & CE	PERSON. RESPONDENTS OR,	Ryong.

T.C.P. No. 12/397-398/CLB/MB/MAH/1998 **ORDER**

- The Petitioner Mr. Vinod Kumar present in person. From the side of the 1. Respondent Ld. Counsel Mr. Bomi Patel is present and placed on record a compilation of the orders of the Hon'ble Courts passed on several occasion in last two years.
- From the side of the Respondents an affidavit has also been filed copy 2. to other side is given; stating therein an acceptance of the valuation determined by valuer in the valuation report.

- 3. The order of the Hon'ble Supreme Court dated 03.01.2017 is placed on record. Wherein it is directed to be then CLB (now NCLT) to adjudicate and pass the Final Order within two months.
- 4. Considering the direction of the Hon'ble Supreme Court matter is enlisted for hearing on 23.02.2017 with the direction to both the sides to the furnish the written submission.

Sd/-

Dated: 11th January, 2017.

M. K. SHRAWAT Member (Judicial)